

SENIOR CIVIL JUDGE AND JMFC, DEVADURGA
Smt.Yasmin Parveen Ladkhan
SENIOR CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
03:00-04:00 PM				
1	O.S. 110/2018 (EVIDENCE) IA/1/2018		Hanumantha S/o Late. Bhimaraya Vs Murugesan S/o Palani Swamy	AMARESH PATIL
2	O.S. 114/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Shivalingamma W/o Late. Hanumantraya Vs Neelamma W/o late. Timmappa	H.L.C
3	O.S. 121/2018 (EVIDENCE) IA/1/2018		Hanumanthi W/o Late Bheemaraya Vs Balaraj S/o Venkataraya Eliger	H.L.C
4	O.S. 123/2018 (EVIDENCE) IA/1/2018		Saraswathi W/o Chennappa Vs Chennappa S/o Late. Ayyanna	Basavaraj S
5	O.S. 128/2018 (EVIDENCE) IA/1/2018		Girijamma aliyas Bassamma w/o Rudramuniswami Vs Channabassayya S/o Gurubassayya Puranikamat	MAHADEVAPPA.N.K.
6	O.S. 129/2018 (EVIDENCE)		Vitoba M/o Mahibubi Vs Mahibubi M/o Rajabi	BASANAGOUDA DESAI
7	Misc 44/2018 (EVIDENCE)		Basavaraj S/o Timanagouda Vs Basavarajappa S/o Tammanagouda	S.L.A.O
8	O.S. 149/2018 (EVIDENCE)		Virupayya S/o Late. Channabasayya Vs Channaveerayya S/o Late Virupayya	H.L.C
9	M.V.C. 53/2019 (EVIDENCE)		Dhansingh S/o Laxman Rathod Vs Bheemanna @ Bheemappa S/o Yankappa	Ragavendra Kalkar
10	M.V.C. 119/2019 (EVIDENCE)		Smt. Chanamma W/o Shivanna Vs Adappa S/o Chandramma	H MEENAPPA RAO
11	O.S. 61/2019 (EVIDENCE)		Bhimavva W/o Shankrappa Vs Bheemaraya Aliyas Bheemaraju S/o Hanumantha	H Meenappa
12	O.S. 67/2019 (EVIDENCE)		Hanumanthi @ Padma D/o Late Shivaputra (W/o Moulappa) Vs Anjamma D/o Late.Shivaputra (W/o Sharanappa)	R.Bhimanna
13	O.S. 15/2020 (EVIDENCE) IA/1/2020		Fathima Bee W/o Late.Alli Sab Vs Hainoor Bee W/o Late.Ismail Sab	S.S.PATIL
14	O.S. 37/2020 (EVIDENCE) IA/1/2020		Sumlangala W/o Late.Chandrashekhar Vs Vijayalakshmi W/o Late. Manohar Nayak	A PRAKASH
15	Misc 48/2016 (ARGUMENTS)		Bhemna So Shankrappa Vs Mahadevamma Wo Basavaraj	

SENIOR CIVIL JUDGE AND JMFC, DEVADURGA
Smt.Yasmin Parveen Ladkhan
SENIOR CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	R.A. 26/2016 (ARGUMENTS)		Amaranna So Guganna Sahukar Vs Devendrappa Gouda So Amaregouda	SHASHIDHARGOUDA.KELLUR
17	O.S. 135/2016 (ARGUMENTS)		Smt. Sabamma Wo Rangappa Do Bhagayya Gujjal Vs Shivappa So Bhagayya Gujjal	RAGAVENDRA KOLKAR
18	R.A. 6/2017 (ARGUMENTS)		Devendrappa Gouda S.o Amaranna dead by Lrs. Vs Amaranna S.o Suganna Sahukar	H.M
19	Misc 9/2018 (ARGUMENTS) IA/1/2018		Prabhu S.o Gaddeppa Bendagamble Vs Laxmi D.o Prabhu	HANUMANTHRAYA CHINTALAKUNTI
11:00-01:00 PM				
20	O.S. 25/2019 (A.D.R.) IA/1/2019		Shivangouda S/o late Gyanappa Vs Gangamma W/o Basavarajappagouda	ATB
21	ECA 2/2016 (EVIDENCE)		Rangappa so Mallayya Vs Ramanna so Mallayya	R.BASAVARAJ
22	O.S. 103/2016 (EVIDENCE)		Krishtappa Vs Smt. Ayyamma	S.S.Patil
23	L.A.C. 1071/2016 (EVIDENCE)		C.Chandrashekar So Boodenna Vs The spl Land Acquin. officer	
24	O.S. 216/2016 (EVIDENCE)		Sanna Bheemanna Udbal So. Late.Hanmanthappa alias Hanmanthraya alias Hanmanth Vs Dodda Bheemanna Udbal So. Late. Hanmanthappa alias Hanmanthrya alias Hanmantha	S.S.PATIL
25	O.S. 220/2016 (EVIDENCE)		Eshappa So.Late.Shantappa Eli Gabbur Vs Smt.Mahadevamma Wo. Late.Shantappa Eli	Basavaraj
26	O.S. 4/2017 (EVIDENCE) IA/1/2017		Lingamma @ siddalingamma W.o Govindaraja Vs Yallanagouda S.o Late. Naganagouda	B.S
27	O.S. 17/2017 (EVIDENCE) IA/1/2017		Khaja Hussain S.o Raje Sahab and Ors. Vs Sufiya Begum W.o. Late. Mahiboob Sab and Ors.	Basavaraj.S.
28	O.S. 21/2017 (EVIDENCE)		Smt.Nagaratna Do. Shivanagouda C.o Nagaratna Wo. Shanmukappa Vs Smt.Amaramma W.o Mahanthgouda	Doddappa Athanur

SENIOR CIVIL JUDGE AND JMFC, DEVADURGA
Smt.Yasmin Parveen Ladkhan
SENIOR CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 35/2017 (EVIDENCE) IA/1/2017		Sabanna So. Sakrappa Vs Sakrappa So. Hanamanth	AMARESH PATIL
30	O.S. 101/2017 (EVIDENCE)		Varadayya S.o Channabassappa Vs Venkatesh S.o Hanumanthraya	Basavaraj.S
31	O.S. 109/2017 (EVIDENCE) IA/2/2017 IA/1/2017		Manappa S.o Bassayya Malemaligi Vs Chandrappa S.o Mahantappa Donni	V.M.METI
32	O.S. 113/2017 (EVIDENCE) IA/1/2017		Smt.Mallamma W.o Late. Dodda Ganganna Vs Bheemanna S.o Boodeppa	R.R.Patil.
33	O.S. 119/2017 (EVIDENCE) IA/1/2017		Smt.Virupamma Alias Parvatamma W.o Late. Shivarajappa Vs Gurappa S/o Late. Parappa	A.Rachanagouda Patil
34	O.S. 11/2018 (EVIDENCE) IA/1/2018		Goolappa S.o Late.Narsareddy Vs Somashekarappa S.o Sharnappa Baji and Ors.	AMAREGOUDA T BERIGI
35	O.S. 32/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Mallappa S/o Late Hanmantha Vs Bassappa S/o Late Devendrappa	RAGHAVENDRA KOLKAR
36	Misc 13/2018 (EVIDENCE)		H.Peera Sab S.o Late. Bade Sab Vs Khaja Hussain S.o Late. Raja Sab	Mallikarjun Patil
37	O.S. 54/2018 (EVIDENCE)		Basavaraj S/o Late Mahadevappa Kumbar Vs Narsappa S/o Late Mahadevappa Kumbar	Hanumanthappa Ambli
38	O.S. 77/2018 (EVIDENCE) IA/1/2018		Shivamma W/o Late. Dyavappa aliyas Devappa Begar. Vs Abdul Razak S/o Azamath Hussain	R.K.
AMENDMENT				
39	O.S. 126/2018 (SUMMONS)		Suganna S/o Linganna Vs Virupanna S/o Suganna aliyas Sugappa	H.L.C
40	O.S. 134/2018 (SUMMONS) IA/1/2018		Shivanna S/o Rangayya Kavali Vs Sanna Bheemaraya S/o Yankappa Majgi	HANUMANTHRAYA CHINTALAKUNTI
41	M.C. 15/2019 (APPEARANCE OF PARTY)		Siddalingayya Swamy S/o Siddayya Swamy Hiremath Vs Smt.Uma @ Lakshmi W/o Siddalingayya Swamy Hiremath	B.S
42	EX 1/2020 (APPEARANCE OF PARTY)		Somanath S/o Late. Mruthanjaya Vs Basayyappa S/o Earayyappa	AMAREGOUDA T BERIGI

SENIOR CIVIL JUDGE AND JMFC, DEVADURGA
Smt.Yasmin Parveen Ladkhan
SENIOR CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
43	EX 2/2020 (APPEARANCE OF PARTY)		Somanath S/o Late.Mruthanjaya Vs Shanranabasavva S/o Late. Basayya	AMAREGOUDA T BERIGI
44	O.S. 53/2020 (APPEARANCE OF PARTY) IA/1/2020		Shivaraj S/o Basayya Vs Rangamma W/o Late.Rangayya	V.M.METI
45	O.S. 70/2020 (APPEARANCE OF PARTY) IA/1/2020		Venkoba S/o Muddanna Vs Goyappa S/o Hulagappa Dayi	BASAVARAJ S
46	O.S. 116/2017 (HEARING) IA/1/2017		Smt.Mahadevamma W.o Sidramappa D.o Late. Siddanna Soudri Vs Bdasavaraja S.o Ninganna Alias Lingappa Soudri	RAGHAVENDRA KOLKAR
47	O.S. 100/2019 (HEARING)		Bavasa @ Bavasab S/o Khajasa @ Khajasab Vs Gokulsab @ Gokul Hussain S/o Bavasab @ Bavasa	B.R.Mannapuri
48	O.S. 25/2020 (HEARING) IA/1/2020		Eranna S/o Ayyanna Vs Ayyanna S/o Basanna Pattar	Srinivas BK
49	O.S. 58/2017 (A.D.R.) IA/1/2017		Huvappa So. Shivappa Lambhani Vs Shivappa S.o Late.Hunya Alias Honya Lambhani	HANUMANTHRAYA CHINTALAKUNTI
50	O.S. 104/2019 (EVIDENCE)		Sushilamma W/o Hanumappa Devadasi Vs Roojamma W/o Kareappa Balatagi	B.R.Mannapuri
51	O.S. 112/2018 (ARGUMENTS)		Hanumantraya S/o Honnaguddeppa Vs Rangappa S/o Honnaguddeppa	BASANAGOUDA DESAI
52	O.S. 21/2019 (JUDGMENTS) IA/1/2019		Kamal Bee W/o Late. Mehaboob Pasha Vs D. R. Hussain Basha S/o Dawal Sab	Krishna Bhut
53	O.S. 69/2020 (APPEARANCE OF ACCUSED)		Thimmayya S/o Piddayya Nashiger Vs Tayamma W/o Doulathrao	M MOUNESHWARA
54	O.S. 92/2017 (ARGUMENTS)		Smt.Rahimath bee Alias Rahamath Begum W.o Mohammed Sab Dead by Lrs. Vs Anwar Pasha S.o Mohinuddin Alleged Katalsab S.o Bashasab.	S.G.K.Raichur.
Cases listed below are adjourned due to Covid 19				
55	O.S. 125/2018 (SUMMONS) IA/1/2018	17-12-2020	Nirmala W/o Venkataraya Vs Basavqaraj S/o Venkoba	Basavaraj S
56	O.S. 45/2020 (SUMMONS) IA/1/2020	17-12-2020	Hanumanthi W/o Jambanna Vs Hanmayya S/o Hanmanthraya	M MOUNESHWARA

SENIOR CIVIL JUDGE AND JMFC, DEVADURGA
Smt.Yasmin Parveen Ladkhan
SENIOR CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
57	R.A. 4/2019 (NOTICE)	17-12-2020	Mallappa S/o Hanumantha Vs Shivanna S/o Siddappa Kuruabar	BASANAGOUDA DESAI
58	O.S. 105/2019 (NOTICE) IA/1/2019	17-12-2020	Mahadevamma W/o Mallayya Vs Shantamma W/o Lingayya Herur	A.Rachanagowda
59	O.S. 58/2019 (APPEARANCE OF PARTY)	17-12-2020	Riyaz Begam W/o Late. Hajisab aliyas Hajimiyya Vs Khurshid Begam W/o Badesab	Ashiq Ahmed
60	O.S. 103/2019 (APPEARANCE OF PARTY) IA/1/2019	17-12-2020	Smt.Savitramma W/o Shivanna gowda Vs Smt. Hampamma W/o Basanagowda	A.Rachanagouda Pail
61	R.A. 6/2019 (APPEARANCE OF PARTY)	17-12-2020	Baladandappa S/oLate.Yallappa Vs Mallamma W/o Late.Yallappa	BASAVARAJ S
62	FDP 16/2019 (APPEARANCE OF PARTY)	17-12-2020	Chandappa S/o Late Siddayya Binger Vs Smt.Neelamma W/o Late.Chandappa Binger	V.M.METI
63	O.S. 113/2019 (APPEARANCE OF PARTY)	17-12-2020	Sri.Sharanappa S/o Siddalingappa Vs Sri.VenkataraddeppaS/oSharanappa	AMAREGOUDA T BERIGI
64	M.C. 16/2019 (APPEARANCE OF PARTY)	17-12-2020	Shekarappa S/o Pommanna Pawar Vs Gangamma @ LDaxmi Rathod W/o Shekarappa	HANUMANTHRAYA CHINTALAKUNTI
65	R.A. 2/2020 (APPEARANCE OF PARTY)	17-12-2020	Santhamma W/o Narasayya Vs Timmawwa W/o Mansayya	BASANAGOUDA DESAI
66	O.S. 21/2020 (APPEARANCE OF PARTY) IA/1/2020	17-12-2020	Veeresh S/o Shivaraj Vs Shivaraj S/o Siddanagouda	MAHADEVAPPA.N.K.
67	O.S. 24/2020 (APPEARANCE OF PARTY) IA/1/2020	17-12-2020	Rajawali S/o Khasim Sab Vs Khasim Sab @ Khasim Ali S/o Rasool Sab	HANUMANTHRAYA CHINTALAKUNTI
68	O.S. 29/2020 (APPEARANCE OF PARTY) IA/1/2020	17-12-2020	Smt.Shashikala D/o Chandramappa (W/o Ravikumar) Vs Chandramappa S/o Late. Mahadevappa	Ganagadhar S. Patil
69	M.C. 4/2020 (APPEARANCE OF PARTY)	17-12-2020	Prakash S/o Kurumayya Vs Anusuya W/o Prakash	Basavaraj Kanapur
70	M.A. 1/2020 (APPEARANCE OF PARTY) IA/1/2020 IA/2/2020	17-12-2020	Sharanagouda S/o Suganna Gouda Vs Sugurappa S/o Late.Kamblayya Swamy	AVANEESH R.TARANATH

SENIOR CIVIL JUDGE AND JMFC, DEVADURGA
Smt.Yasmin Parveen Ladkhan
SENIOR CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
71	M.C. 6/2020 (APPEARANCE OF PARTY)	17-12-2020	Gangappa S/o Bhimaraya Police Patil Vs Shivakantamma @ Shantamma W/o Gangappa	Chavan Venkatesh
72	O.S. 43/2020 (APPEARANCE OF PARTY) IA/1/2020	17-12-2020	Rangamma W/o Manashayya Vs Amaramma W/o Late.Basavaraj	BASAVARAJ S
73	M.C. 7/2020 (APPEARANCE OF PARTY)	17-12-2020	Devaraj @ Devappa S/o Shivappa Vs Giriyamma W/o Devaraj @ Devappa	V.M.METI
74	O.S. 49/2020 (APPEARANCE OF PARTY) IA/1/2020	17-12-2020	Smt.Nagarthamma W/o Ningappa Vs Ningappa S/o Yankappa	MAHADEVAPPA.N.K.
75	O.S. 50/2020 (APPEARANCE OF PARTY) IA/1/2020 IA/2/2020	17-12-2020	Shivappa S/o Hanmayya Malnavar Vs Rangamma W/o Ranganna Budiger	AMARESH PATIL
76	M.C. 9/2020 (APPEARANCE OF PARTY)	17-12-2020	Renukamma W/o Nandappa Vs Nandapa S/o Bheemaraya	Basavaraja R Mannapuri
77	O.S. 60/2020 (APPEARANCE OF PARTY)	17-12-2020	Sunilkumar S/o Late.Dodda Bassappa Gouda Police Patil (Adopted father) Vs Smt. Sushilamma W/o Late.Dodda Bassappa Gouda Police Patil	V.M.METI
78	O.S. 61/2020 (APPEARANCE OF PARTY)	17-12-2020	R.Niteesh S/o Late.Shivaraj Vs R.Basavarajappa S/o Late.Deceased Naraappa	V.M.METI
79	O.S. 108/2018 (NULL)	17-12-2020	Smt. Suvarna W/o Amaresh M. Vs Sugappa Jaka S/o Late. Channaveerappa Jakka	Shashidhar gouda
80	L.A.C. 541/2016 (Objections)	17-12-2020	Earanna So Lingappa Vs Spl Land Acquisition Officer Upper Krishna Project Devadurga.	
81	FDP 4/2018 (Objections) IA/1/2018	17-12-2020	Rangamma W/o Hanumantha Vs Nagamma W/o Late Yallappa	HANUMANTHRAYA CHINTALAKUNTI

SENIOR CIVIL JUDGE AND JMFC, DEVADURGA
Smt.Yasmin Parveen Ladkhan
SENIOR CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
03:00-04:00 PM				
1	C.C. 66/2018 (SUMMONS)		Sunjiv Kumar T CPI Vs Manappa S/o Bheemappa aliya Bheemanna	
2	C.C. 85/2018 (SUMMONS)		Sanjiv Kumar T CPI Vs Bheemanagouda S/o Veerupaksha	
3	C.C. 88/2018 (SUMMONS)		Sharanabasappa H Subedar DSP Vs Timmappa S/o Ramappa(A1)	
4	C.C. 101/2018 (SUMMONS)		M.Vishvanath Vs Amarappa S/o Mallaya Masti(A1)	
5	C.C. 23/2020 (SUMMONS)		P.S.I Jalahalli Police Station Vs Bhimanagouda S/o Shivanna	
6	C.C. 51/2020 (SUMMONS)		P.S.I Jalahalli Police Station Vs Anjenaya S/o Hanumayya Huleguddadawar	
7	C.C. 114/2018 (APPEARANCE OF ACCUSED)		B.S Hosalli PSI Vs Balachandra S/o Shantilal Jadav(A1)	
8	C.C. 191/2019 (APPEARANCE OF ACCUSED)		Linganagouda S/o Bassanna Anjala Vs Udayakumar S/o Bassanna Anjala	
9	C.C. 53/2020 (APPEARANCE OF ACCUSED)		PSI Jalahalli PS. Vs Sabanna S/o Nagappa Hunakunti	
10	C.C. 296/2020 (APPEARANCE OF ACCUSED)		State Jalahalli P.S. Vs Parashuram S/o Timmappa	
11	C.C. 297/2020 (APPEARANCE OF ACCUSED)		State by Jalahalli P.S. Vs Ranganath S/o Siddappa Yallagatta	
12	C.C. 298/2020 (APPEARANCE OF ACCUSED)		State by Jalahalli P.S. Vs Shivaraj S/o Yallappa Yallagatta	

CIVIL JUDGE AND JMFC, DEVADURGA
Sri.Balasaheb Wadavade
CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00-01:00 PM</u>				
1	O.S. 20/2019 (ISSUES)		Sri. Yankappa S/o Chandrappa Vs Smt. Hampamma W/o Channabasayya	Veeresh Sajjan SHASHIDHARGOUDA KELUR
2	O.S. 75/2011 (EVIDENCE)		MARILINGA Vs SHIVAPPA	
3	O.S. 10/2012 (EVIDENCE)		SHIVAPPA Vs SHIVAMMA	
4	O.S. 98/2015 (EVIDENCE) IA/1/2015		Devamma wo Tayappa Vs Durugamma wo Hanumantha	Hanamappa Jerebadi M MOUNESHWARA
5	O.S. 23/2016 (EVIDENCE) IA/2/2016 IA/1/2016		Smt.Devakemma Wo Late.Devendrappa and Ors. Vs Siddappa So Late.Devendrppa and Ors.	RAGHAVENDRA KOLKAR
6	O.S. 10/2017 (EVIDENCE) IA/1/2017		Ranganna Vs Bheemasheppa	RAGHAVENDRA KOLKAR GURURAJ PATIL
7	O.S. 45/2017 (EVIDENCE) IA/1/2017		Lakshmi Vs Timmanna	
8	O.S. 101/2017 (EVIDENCE)		Basavaraj Vs Durgamma	HANUMANTHRAYA CHINTALAKUNTI RAGHAVENDRA KOLKAR
9	O.S. 26/2018 (EVIDENCE) IA/1/2018		Smt. Jameela Parveen Vs Lingayya	GURURAJ PATIL BASAVARAJ S
10	O.S. 69/2018 (EVIDENCE) IA/1/2018		Raj Mohammed Vs Fateem Sab	MAHADEVAPPA.N.K. BASANAGOUDA DESAI
11	O.S. 1/2019 (EVIDENCE) IA/1/2019		Smt. Hanumanthi Vs Mutya	BASAVARAJ S MAHADEVAPPA.N.K.
12	O.S. 2/2019 (EVIDENCE) IA/1/2019		Smt. Suma Gopal Gundyal Vs Gopal Nagesh Gundyal	BASAVARAJ S Santoshkumar Prabhakar barachare
13	O.S. 8/2019 (EVIDENCE)		Manappa Vs Rangappa	HANUMANTHRAYA CHINTALAKUNTI AMARESH PATIL

CIVIL JUDGE AND JMFC, DEVADURGA
Sri.Balasaheb Wadavade
CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	Misc 10/2013 (ARGUMENTS)		Siddaramappa Vs Ramanna	RAGHAVENDRA KOLKAR
15	P and SC 1/2018 (ORDERS)		Ranganna Vs All concerned	BASAVARAJ S A PRAKASH
Cases listed below are adjourned due to Covid 19				
16	O.S. 58/2015 (HEARING) IA/2/2015 IA/1/2015	20-01-2021	Siddaramareddy so Hanumanthraya Vs Devareddy so Hanumanthraya	BASANAGOUDA DESAI
17	Misc 6/2015 (HEARING)	20-01-2021	Ranganna so Venkatapathi Vs Ranganna so Hanumayya Gali	B. V. Patil BASAVARAJ S
18	O.S. 5/2018 (HEARING)	20-01-2021	Geeta Bai Vs Tukka Bai	h
19	O.S. 17/2019 (EVIDENCE)	20-01-2021	Babu Baligaar Vs Smt. Lakshmi	S.S.PATIL HANUMANTHRAYA CHINTALAKUNTI
20	O.S. 70/2019 (EVIDENCE)	20-01-2021	Sri. Vijaykumar S/o Sharanagouda alias Sharanappagouda Vs The state of Karnataka	SHASHIDHARGOUDA KELUR

CIVIL JUDGE AND JMFC, DEVADURGA
Sri.Balasaheb Wadavade
CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>03:00-04:00 PM</u>				
1	C.C. 365/2014 (EVIDENCE)		Deodurg P.S. Vs Khajahussain so Mehaboobali	APP HANUMANTHRAYA CHINTALAKUNTI
2	C.C. 445/2014 (EVIDENCE)		Deodurg P.S. Vs Chandrakanthreddy so Bannappa Gouda	APP M MOUNESHWARA
3	C.C. 99/2015 (EVIDENCE)		P.S. Deodurg Vs Mahadevappa so Hanumayya	APP Shukumuni Reddy
4	C.C. 148/2015 (EVIDENCE)		Deodurg P.S. Vs Younus so Mohammedsab	APP V.M.METI
5	Crl.Misc. 209/2015 (EVIDENCE)		Mookamma @ sonabai wo Devappa @ Deva Rathod Vs Devappa @ Deva Rathod so Subbanna	Chavan Venkatesh BASAVARAJ S
6	C.C. 150/2016 (EVIDENCE)		Hanumanthraya So Ramanna Vs Mallikarjuna So Amboji	APP
7	C.C. 147/2017 (EVIDENCE)		Mudukappa Vs Dooda Ramayya	
8	C.C. 184/2017 (EVIDENCE)		A.S.PATEL PSI Vs RANGANATH	APP A PRAKASH
9	C.C. 557/2017 (EVIDENCE)		Hanumanthi Vs Anjaneyya	APP GURURAJ PATIL
10	Crl.Misc. 503/2019 (EVIDENCE)		Mallamma Vs Hanumanthraya	HANUMANTHRAYA CHINTALAKUNTI
11	C.C. 177/2020 (APPEARANCE OF ACCUSED)		State by Gabbur P S Vs Budeppa S/o Balappa Kariguli	APP
12	C.C. 198/2020 (APPEARANCE OF ACCUSED)		State by Devadurga P.S Vs Madhar Sab S/o Babu alies Bava sab	APP
13	C.C. 201/2020 (APPEARANCE OF ACCUSED)		State by Devadurga P.S Vs Kawateppa S/o Bagayya	APP

CIVIL JUDGE AND JMFC, DEVADURGA
Sri.Balasaheb Wadavade
CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	C.C. 229/2020 (APPEARANCE OF ACCUSED)		State by Devadurga P.S. Vs Ravikumar S/o Linganna Jagrakal	APP
15	C.C. 457/2020 (APPEARANCE OF ACCUSED)		State by Devadurga. P. S Vs Sharanabasappa S/o Siddramappa kuri	APP
16	C.C. 496/2020 (APPEARANCE OF ACCUSED)		State by Devadurga P.S Vs Bhojappa S/o Somappa	APP
17	C.C. 64/2016 (FRAMING OF CHARGE OR PLEA)		GABBUR PS Vs Rajshekar so Gangaiah	APP V.M.METI
18	C.C. 397/2015 (JUDGEMENT)		Deodurg P.S Vs Bikshayya so Amarayya	APP A.RAVIKUMAR PATIL
19	C.C. 73/2016 (JUDGEMENT)		Virupangouda so Basavareddeppa Vs Siddappa	
11:00-01:00 PM				
20	P.C.R. 28/2018 (SUMMONS)		Bhumiprakash Private Limited., Vs Vishwanath Reddy	BASAVARAJ S
21	CrI.Misc. 1427/2020 (NOTICE)		Bhimenna S/o Hanumanta Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
22	P.C.R. 26/2020 (HEARING)		M/s Shriam Transport Finance company Ltd., GPA Sri. Maribasava S/o Siddappa Vs Mr. Modin Sab S/o Mohamad sab	Girija
23	P.C.R. 28/2020 (HEARING)		M/s Shriram Transport Finance Company Ltd., GPA Sri. Maribasava S/o Siddappa, Vs Mr. Parasjuram S/o Shivappa	Girija
24	C.C. 361/2014 (EVIDENCE)		Deodurg P.S. Vs Ramakrishna so Chandrashekar	
25	CrI.Misc. 132/2019 (WARRANT)		Smt. Shivamma Vs Pamanna	RAGHAVENDRA KOLKAR BASAVARAJ S

CIVIL JUDGE AND JMFC, DEVADURGA
Sri.Balasaheb Wadavade
CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	Crl.Misc. 1426/2020 (NOTICE)		Renuka D/o Hanumanta Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
27	Crl.Misc. 1428/2020 (NOTICE)		Shamina D/o Bandinavaz Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
28	Crl.Misc. 1429/2020 (NOTICE)		Arunukumar S/o Piddappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
29	Crl.Misc. 1430/2020 (NOTICE)		Mallikarjuna S/o Bairappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
30	Crl.Misc. 1431/2020 (NOTICE)		Sajid Khan S/o Mahiboob Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
31	Crl.Misc. 1604/2020 (NOTICE)		Annapura D/o Yellappa Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
32	Crl.Misc. 1605/2020 (NOTICE)		Manishayya S/o Siddanagouda Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
33	Crl.Misc. 1606/2020 (NOTICE)		Shilpa D/o Lakshman Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
34	Crl.Misc. 1607/2020 (NOTICE)		Renuka D/o Shivappa Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
35	Crl.Misc. 1608/2020 (NOTICE)		Shivuprasad S/o Ramesh Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak

CIVIL JUDGE AND JMFC, DEVADURGA
Sri.Balasaheb Wadavade
CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
36	Crl.Misc. 1609/2020 (NOTICE)		Manjunath S/o Mallesh Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
37	Crl.Misc. 1610/2020 (NOTICE)		Sureka D/o Venkatesh Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
38	Crl.Misc. 1611/2020 (NOTICE)		Soubhagya D/o Venkatesh Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
39	Crl.Misc. 1612/2020 (NOTICE)		Nagarathna D/o Hanumesh Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
40	Crl.Misc. 1613/2020 (NOTICE)		Anilkumar S/o Basavaraj Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
41	Crl.Misc. 1614/2020 (NOTICE)		Huligemma D/o Mallappa Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
42	Crl.Misc. 1615/2020 (NOTICE)		Shashikala D/o Abresh Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
43	Crl.Misc. 1616/2020 (NOTICE)		Megha D/o Narasanna Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
44	Crl.Misc. 1617/2020 (NOTICE)		Venkatesh S/o Ramesh Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak

CIVIL JUDGE AND JMFC, DEVADURGA
Sri.Balasaheb Wadavade
CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
45	Crl.Misc. 1618/2020 (NOTICE)		Ayyamma D/o Sharabanna Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
46	Crl.Misc. 1619/2020 (NOTICE)		Soundrya D/o Hanumareddy Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
47	Crl.Misc. 1620/2020 (NOTICE)		Lakshmidevi D/o Hanumanth Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
48	Crl.Misc. 1621/2020 (NOTICE)		Ranjitha D/o Govindraju Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
49	Crl.Misc. 1622/2020 (NOTICE)		Anilkumar S/o Durugappa Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
50	Crl.Misc. 1623/2020 (NOTICE)		Devaraj S/o Basavaraj Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
51	Crl.Misc. 1624/2020 (NOTICE)		Shivukumar S/o Balagouda Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
52	Crl.Misc. 1625/2020 (NOTICE)		Bhavani D/o Muddappa Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
53	Crl.Misc. 1626/2020 (NOTICE)		Malles S/o Chandrama Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak

CIVIL JUDGE AND JMFC, DEVADURGA
Sri.Balasaheb Wadavade
CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
54	Crl.Misc. 1627/2020 (NOTICE)		Sridevi D/o Shekarayyaswamy Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
55	Crl.Misc. 1628/2020 (NOTICE)		Bharath S/o Thimmanagouda Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
56	Crl.Misc. 1629/2020 (NOTICE)		Lakshmi D/o Mareppa Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
57	Crl.Misc. 1630/2020 (NOTICE)		Rangamma D/o Shivaraj Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
58	Crl.Misc. 1631/2020 (NOTICE)		G.H. Mallikarjun S/o Shivakumar Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
59	Crl.Misc. 1632/2020 (NOTICE)		Tanu D/o Nagappa Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
60	Crl.Misc. 1633/2020 (NOTICE)		Chaitra D/o Rajesh Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
61	Crl.Misc. 1634/2020 (NOTICE)		Shilpa D/o Hanumanthraya Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
62	Crl.Misc. 1635/2020 (NOTICE)		Bheemarathna D/o Ramesh Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak

CIVIL JUDGE AND JMFC, DEVADURGA
Sri.Balasaheb Wadavade
CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
63	Crl.Misc. 1636/2020 (NOTICE)		Akshatha D/o Hanumanthraya Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
64	Crl.Misc. 1637/2020 (NOTICE)		Ranganath S/o Devindrappa Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
65	Crl.Misc. 1638/2020 (NOTICE)		Nagarathna D/o Venkatesh Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
66	Crl.Misc. 1639/2020 (NOTICE)		Anapurana D/o Kaichappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
67	Crl.Misc. 1640/2020 (NOTICE)		Shanamma D/o Shivananda Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
68	Crl.Misc. 1641/2020 (NOTICE)		Mahesh S/o Ramanna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
69	Crl.Misc. 1642/2020 (NOTICE)		Sharanabasavaswamy S/o Basavarajaswamy Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
70	Crl.Misc. 1643/2020 (NOTICE)		Shashikumar S/o Basavaraja Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
71	Crl.Misc. 1644/2020 (NOTICE)		Balaji S/o Hanumantaraya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
72	Crl.Misc. 1645/2020 (NOTICE)		Ambika D/o Chandarama Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
73	Crl.Misc. 1646/2020 (NOTICE)		Praveena kumar S/o Hanumantaraya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak

CIVIL JUDGE AND JMFC, DEVADURGA
Sri.Balasaheb Wadavade
CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
74	Crl.Misc. 1647/2020 (NOTICE)		Sindhu D/o Mallikarjuna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
75	Crl.Misc. 1648/2020 (NOTICE)		Prtvikumar S/o Sougappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
76	Crl.Misc. 1649/2020 (NOTICE)		Shiuakumar S/o Basavaraja Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
77	Crl.Misc. 1650/2020 (NOTICE)		Anjaneya S/o Bhimaraya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
78	Crl.Misc. 1651/2020 (NOTICE)		Laxshimi D/o Hanumantaraya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
79	Crl.Misc. 1652/2020 (NOTICE)		Nagavani D/o Laxshamana Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
80	Crl.Misc. 1653/2020 (NOTICE)		Sharabalinga S/o Srishala Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
81	Crl.Misc. 1654/2020 (NOTICE)		Gurubasamma D/o Chanappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
82	Crl.Misc. 1655/2020 (NOTICE)		Akshita D/o Ningappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
83	Crl.Misc. 1656/2020 (NOTICE)		Anilakumar S/o Srinivas Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
84	Crl.Misc. 1657/2020 (NOTICE)		Prabhu S/o Shivaraja Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak

CIVIL JUDGE AND JMFC, DEVADURGA
Sri.Balasaheb Wadavade
CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
85	Crl.Misc. 1658/2020 (NOTICE)		G.H. Rajesh Patil s/o Shivukumar Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
86	Crl.Misc. 1659/2020 (NOTICE)		Vijaylaxshimi d/o Ambriesh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
87	Crl.Misc. 1660/2020 (NOTICE)		Sageeta D/o Venkatesh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
88	Crl.Misc. 1661/2020 (NOTICE)		Shaikamma D/o Yallappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
89	Crl.Misc. 1662/2020 (NOTICE)		Anita D/o Venkatesh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
90	Crl.Misc. 1663/2020 (NOTICE)		Sunita D/o Hanumanata Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
91	Crl.Misc. 1664/2020 (NOTICE)		Gurubasava S/o Sougappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
92	Crl.Misc. 1665/2020 (NOTICE)		Chandpasha S/o Hussainbasha Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
93	Crl.Misc. 1666/2020 (NOTICE)		Mouali S/o Hussianbasha Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
94	Crl.Misc. 1667/2020 (NOTICE)		Akbarvali S/o Hussainbasha Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
95	Crl.Misc. 1668/2020 (NOTICE)		Khajahussain H. S/o Hussainbasha Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak

CIVIL JUDGE AND JMFC, DEVADURGA
Sri.Balasaheb Wadavade
CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
96	Crl.Misc. 1669/2020 (NOTICE)		Prjwalnayaka S/o Bhimaraya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
97	Crl.Misc. 1670/2020 (NOTICE)		Seema D/o somaraya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
98	Crl.Misc. 1671/2020 (NOTICE)		Devaraja S/o Chandraya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
99	Crl.Misc. 1672/2020 (NOTICE)		Raganata S/o Gopal Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
100	Crl.Misc. 1673/2020 (NOTICE)		Bismilla D/o Lalsab Vs The births and Deaths Registrar, T M C Office, Devadurga	Piddayya T Nayak
101	Crl.Misc. 1674/2020 (NOTICE)		Alfya D/o Alisab Vs The births and Deaths Registrar, T M C Office, Devadurga	Piddayya T Nayak
102	Crl.Misc. 1675/2020 (NOTICE)		Anjummehar D/o Husenbasha Vs The births and Deaths Registrar, T M C Office, Devadurga	Piddayya T Nayak
103	Crl.Misc. 1676/2020 (NOTICE)		Taiyaba D/o Khaja pasha Vs The births and Deaths Registrar, T M C Office, Devadurga	Piddayya T Nayak
104	Crl.Misc. 1677/2020 (NOTICE)		Hanifa D/o Ismahil Vs The births and Deaths Registrar, T M C Office, Devadurga	Piddayya T Nayak
105	Crl.Misc. 1678/2020 (NOTICE)		Bismilla D/o Basha sab Vs The births and Deaths Registrar, T M C Office, Devadurga	Piddayya T Nayak
106	Crl.Misc. 1679/2020 (NOTICE)		Fatima D/o Phakruddin Vs The births and Deaths Registrar, T M C Office, Devadurga	Piddayya T Nayak
107	Crl.Misc. 1680/2020 (NOTICE)		Summayya D/o Alam pasha Vs The births and Deaths Registrar, T M C Office, Devadurga	Piddayya T Nayak

CIVIL JUDGE AND JMFC, DEVADURGA
Sri.Balasaheb Wadavade
CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
108	Crl.Misc. 1683/2020 (NOTICE)		Mohammed Asim Hussain S/o Mohammed Akhtar Hussain Vs The Births and Deaths Registrar, TMC Office, Devadurga	Piddayya T Nayak
109	Crl.Misc. 1689/2020 (NOTICE)		Radhika D/o Bhagayya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
110	Crl.Misc. 1690/2020 (NOTICE)		Soundarya D/o Paramayya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
111	Crl.Misc. 1691/2020 (NOTICE)		Basavaraj S/o Marilingappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
112	Crl.Misc. 1692/2020 (NOTICE)		Bhagyavanthi D/o Yenkoba Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
113	Crl.Misc. 1693/2020 (NOTICE)		Anitha D/o Yellappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
114	Crl.Misc. 1694/2020 (NOTICE)		Mahantesh Nayak S/o Rangayya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
115	Crl.Misc. 1695/2020 (NOTICE)		Devaraj S/o Lachamayya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Piddayya T Nayak
116	Crl.Misc. 1734/2020 (NOTICE)		Hanumanthi W/o Late. Nilakantaraya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Hanumanth Jerebadi
117	Crl.Misc. 1736/2020 (NOTICE)		K. Chandrashekhar S/o Bassanna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Mahantesh Gouda
118	Crl.Misc. 223/2017 (APPEARANCE OF PARTY)		Yallamma Aliys Shivamma Vs Hanumantha	M MOUNESHWARA V.M.METI

CIVIL JUDGE AND JMFC, DEVADURGA
Sri.Balasaheb Wadavade
CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
119	Crl.Misc. 1735/2020 (APPEARANCE OF PARTY)		K. Chandrashekhar S/o Bassanna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Mahantesh Gouda
120	Crl.Misc. 1737/2020 (APPEARANCE OF PARTY)		Smt. Shashikala W/o Sharanabasava Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Mahantesh Gouda
121	Crl.Misc. 1738/2020 (APPEARANCE OF PARTY)		Smt. Shashikala W/o Sharanabasava Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Mahantesh Gouda
122	Crl.Misc. 1739/2020 (APPEARANCE OF PARTY)		Vinayaka S/o Kuntappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Tayappa Nayak
123	C.C. 153/2020 (FRAMING OF CHARGE OR PLEA)		State by Gabbur P S Vs Ramesh S/o Suburao Kothapalli	APP
Cases listed below are adjourned due to Covid 19				
124	C.C. 273/2015 (SUMMONS)	20-01-2021	JALAHALLI P.S Vs Anil Kumar so Sharanappa	APP
125	Crl.Misc. 256/2017 (NOTICE)	20-01-2021	Devamma Vs Peerya Naik Aliys Peerappa	AMAREGOUDA T BERIGI AMAREGOUDA T BERIGI
126	Crl.Misc. 1/2018 (NOTICE)	20-01-2021	Shivaleela Vs Rajakumar	Shukumuni Reddy
127	Crl.Misc. 104/2018 (NOTICE)	20-01-2021	Smt. Tayamma Vs Devappa	RAGHAVENDRA KOLKAR
128	P.C.R. 17/2019 (NOTICE)	20-01-2021	Sri. Lakappa. B. Agni. PSI Vs Unknown Persons	APP
129	Crl.Misc. 996/2020 (NOTICE)	20-01-2021	Renuka @ Sujata W/o Aaji Malleesh Vs Aaji Malleesh S/o Hanumantha,	Shukumuni Reddy

CIVIL JUDGE AND JMFC, DEVADURGA
Sri.Balasaheb Wadavade
CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
130	Crl.Misc. 1156/2020 (NOTICE)	20-01-2021	Smt. Rangamma W/o Hanumanthraya Vs Hanumanthraya S/o Hanumanthraya	Basavaraj Hemnur
131	Crl.Misc. 1425/2020 (NOTICE)	20-01-2021	Anjaneya S/o Hanumanta Vs The Births and Deaths Registrar, TMC Office, Devadurga	Venkatesh H
132	C.C. 245/2014 (EVIDENCE)	20-01-2021	Deodurg P.S. Vs Siddarama so Ramanna	
133	C.C. 402/2014 (EVIDENCE)	20-01-2021	Anand Vasanth Takkannanavar PSI Vs Shivaraj so Yankareddy	
134	C.C. 28/2015 (EVIDENCE)	20-01-2021	Jalahalli P.S Vs Ningayya so Bheemayya	APP BASAVARAJ S
135	Crl.Misc. 17/2018 (EVIDENCE)	20-01-2021	Jambamma Vs Channabasava	RAGHAVENDRA KOLKAR
136	C.C. 147/2020 (APPEARANCE OF ACCUSED)	20-01-2021	State by Devadurga P.S. Vs Mariyappa @ Marieppa S/o Deyvappa Berigera	APP
137	C.C. 149/2020 (APPEARANCE OF ACCUSED)	20-01-2021	State by Devadurga P.S. Vs Mallappa S/o Hanumantha Magalimani	APP
138	C.C. 218/2020 (APPEARANCE OF ACCUSED)	20-01-2021	State by Devadurga P.S Vs Rangappa S/o Adayya Haliyavar	APP
139	C.C. 375/2016 (FRAMING OF CHARGE OR PLEA)	20-01-2021	Nazima Parvin Vs Deepak	APP M MOUNESHWARA
140	C.C. 49/2017 (FRAMING OF CHARGE OR PLEA)	20-01-2021	Sujatha Vs Siddappa	
141	C.C. 570/2017 (FRAMING OF CHARGE OR PLEA)	20-01-2021	Gangappa Vs Earanna	
142	C.C. 261/2018 (FRAMING OF CHARGE OR PLEA)	20-01-2021	Doddappa J. PSI Vs Sabanna	APP BASAVARAJ S

CIVIL JUDGE AND JMFC, DEVADURGA
Sri.Balasaheb Wadavade
CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
143	C.C. 377/2018 (FRAMING OF CHARGE OR PLEA)	20-01-2021	Shivakantamma Vs Channamma	
144	C.C. 533/2018 (FRAMING OF CHARGE OR PLEA)	20-01-2021	T. Ramanna Vs Haji	APP A PRAKASH
145	C.C. 255/2019 (FRAMING OF CHARGE OR PLEA)	20-01-2021	Hasan Ali Vs Sallavuddin	APP S.S.PATIL
146	C.C. 93/2019 (ACCUSED STATEMENT u/s 313 CrPC)	20-01-2021	Bapugouda Vs Mahadevayya P. Hiremath	S.S.I.Quadri SHANTAYYA HIREMATH
147	C.C. 33/2015 (WARRANT)	20-01-2021	Deodurg P.S. Vs Mehaboob so Ganisab	APP A.RAVIKUMAR PATIL
148	C.C. 47/2015 (WARRANT)	20-01-2021	Krishi Rasayan, Branch office, Hubli Vs S. Ravi Babu so B. Subbarao	M MOUNESHWARA BASAVARAJ S
149	C.C. 157/2015 (WARRANT)	20-01-2021	Deodurg P.S Vs Mallayya @ Mallappa so Mudukappa	APP
150	Crl.Misc. 237/2015 (WARRANT)	20-01-2021	Lakshmi wo Anjaneya Moolimani Vs Anjaneya so Shankrappa Moolimani	Piddayya T Nayak V.M.METI
151	C.C. 324/2015 (WARRANT)	20-01-2021	Vishwanath Reddy soRamadurga Vs N.B.Muralikrishna	APP AMAREGOUDA T BERIGI
152	C.C. 354/2015 (WARRANT)	20-01-2021	Shivaraya so Siddappa Vs Ramareddy so Gurappagouda	APP BASAVARAJ S
153	Crl.Misc. 233/2016 (WARRANT)	20-01-2021	Rudramma Vs Hanumappa	Hanamappa Jerebadi
154	Crl.Misc. 3/2017 (WARRANT)	20-01-2021	Renuka Aliys Mahadevi Vs Ramesh	V.M.METI A.RAVIKUMAR PATIL
155	Crl.Misc. 147/2017 (WARRANT)	20-01-2021	Renuka Aliys Rekha Vs Ashok Kumar	BASAVARAJ S Chavan Venkatesh

CIVIL JUDGE AND JMFC, DEVADURGA
Sri.Balasaheb Wadavade
CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
156	Crl.Misc. 243/2017 (WARRANT)	20-01-2021	Muddamma Vs Krishna	V.M.METI
157	Crl.Misc. 244/2017 (WARRANT)	20-01-2021	Girijamma Vs Hanumantharaya	GURURAJ PATIL S.S.PATIL
158	C.C. 242/2018 (WARRANT)	20-01-2021	KSP Through Sanjeev Kumar. T. CPI Deodurga Vs Shivalinga G.B @ Shivalinga	APP Shivappa Pawar
159	C.C. 265/2018 (WARRANT)	20-01-2021	Mahesh Unni Vs Mahiboob	APP
160	C.C. 277/2018 (WARRANT)	20-01-2021	Sanjeev Kumar. T. CPI Vs Nanu Madanasa Niralagi @ Madanasa	APP Mallayya S.K
161	C.C. 290/2018 (WARRANT)	20-01-2021	SURESH BENDAGUMBAL PSI Vs Hanumesh s/o shivanna	APP BASAVARAJ S
162	C.C. 336/2018 (WARRANT)	20-01-2021	B.S. Hosahalli P.S.I Vs Mallappa	APP
163	C.C. 471/2018 (WARRANT)	20-01-2021	M. Vishwanath Geologist Vs Virupakshi	APP Nagaraja N
164	C.C. 543/2018 (WARRANT)	20-01-2021	Siddappa Vs Honnappa	APP M MOUNESHWARA
165	C.C. 553/2018 (WARRANT)	20-01-2021	Basalingappa Vs Mallikarjuna	APP BASANAGOUDA DESAI
166	Crl.Misc. 205/2018 (Objection)	20-01-2021	Shivamma Vs Siddanna	GURURAJ PATIL